

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.203  
**CP(IB)/102(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Classic Microtech Private Limited  
V/s  
Adison Granito Private Limited

.....Applicant

.....Respondent

**Order delivered on: 30/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.  
For the Respondent : Mr. Kuldeep Adesara, Adv. a.w Ms. Abhineeta  
Chaturvedi, Adv.

**ORDER**

Ld. Counsel for the respondent submitted that they have filed one IA which has not come up for hearing.

List for further consideration on 18.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**